

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1454
(TO BE ANSWERED ON 31.07.2024)

DEPARTMENTAL ENQUIRY AGAINST IAS/IPS

1454. SHRI ADHIKARI DEEPAK DEV:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of the numbers of departmental enquiries going an against IAS & IPS officers doing the last five years, State-wise; and
(b) the details of the action taken against them?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a)&(b): Total numbers of Departmental proceedings initiated against IAS/IPS officers during the last five years are as under:

IAS: 142. (State-wise details in Annexure-I)

IPS: 213. (State-wise details in Annexure-II)

In respect of IAS officers, Departmental Proceedings are underway in 106 cases, Departmental Proceedings have been concluded in 33 cases and in the remaining 3 cases Departmental Proceedings are stayed by various Courts.

Annexure-I**Reply to Part (a) of Lok Sabha Unstarred Question No. 1454 to be Answered on 31.07.2024-Statewise details of Departmental Proceedings cases initiated against IAS Officers during last 5 years.**

Sr.No.	Name of State	No. of Departmental proceedings against IAS officers
1.	Andhra Pradesh	3
2.	Assam-Meghalaya	3
3.	Bihar	6
4.	Chhattisgarh	0
5.	Gujarat	7
6.	Haryana	5
7.	Himachal Pradesh	1
8.	Jharkhand	2
9.	Karnataka	8
10.	Kerala	1
11.	Madhya Pradesh	27
12.	Maharashtra	12
13.	Manipur	2
14.	Nagaland	2
15.	Odisha	10
16.	Punjab	2
17.	Rajasthan	4
18.	Sikkim	1
19.	Tamil Nadu	1
20.	Telangana	0
21.	Tripura	5
22.	Uttar Pradesh	20
23.	Uttarakhand	2
24.	West Bengal	3
25	AGMUT (including erstwhile Jammu & Kashmir cadre)	15
	Total	142

Annexure-II

Reply to Part (a) of Lok Sabha Unstarred Question No. 1454 to be Answered on 31.07.2024-Statewise details of Departmental Proceedings cases initiated against IPS Officers during last 5 years.

Sr.No.	Name of State	No. of Departmental Proceedings against IPS officers
1	Andhra Pradesh	5
2	Assam-Meghalaya	8
3	Bihar	16
4	Chhattisgarh	5
5	Gujarat	12
6	Haryana	4
7	Himachal Pradesh	3
8	Jharkhand	2
9	Karnataka	4
10	Kerala	6
11	Madhya Pradesh	14
12	Maharashtra	10
13	Manipur	4
14	Nagaland	6
15	Odisha	9
16	Punjab	1
17	Rajasthan	10
18	Sikkim	2
19	Tamil Nadu	23
20	Telangana	4
21	Tripura	2
22	Uttar Pradesh	44
23	West Bengal	12
24	AGMUT (including erstwhile Jammu & Kashmir cadre)	7
	Total	213
